

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/88(KB)2020
IA(I.B.C)/1486(KB)2022,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	PRARTHANA SALES PRIVATE LIMITED VS SHIV SAI METAL PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Respondent Nos.1, 2 and 3
Mr. Aditya Mondal, Adv.]

Ms. Pallavi Ray, Adv.] For the Respondent Nos.4 and 5

Mr. Aditya Kumar Tibrewal, Adv.] For Creative Fashion

ORDER

1. Learned Counsel for the parties present.

2. **IA(I.B.C)/1486(KB)2022:**

- Learned Counsel Ms. Urmila Chakraborty appearing on behalf of the Respondent Nos.1, 2 and 3 submits that Respondent Nos.1 and 2 has already filed reply affidavit. Respondent No.3 is yet to file reply affidavit. Let the same be done within a period of two weeks.
- No rejoinder affidavit has been filed. Let the same be filed within a period of one week.
- Learned Counsel appearing on behalf of the Respondent Nos.4 and 5 submits that they have filed reply affidavit in two weeks.
- List this matter on **14th March, 2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)